

No. <u>06</u>/Estt./HCS

Dated: 05 06 2025

$\underline{N}-\underline{O}-\underline{T}-\underline{I}-\underline{F}-\underline{I}-\underline{C}-\underline{A}-\underline{T}-\underline{I}-\underline{O}-\underline{N}$

Hon'ble the Chief Justice has been pleased to constitute a Selection Committee consisting of the following officers of the High Court Registry for conducting interview of candidates for selection against one(01) vacant post of Supervisor(Protocol & Management)(Group'C')(Level-7), in the Establishment of the High Court of Sikkim:-

- 1. Mr. Benoy Sharma, Central Project Coordinator;
- 2. Mr. Prosenjit Manna, Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice;
- 3. Mr. Rudra Prasad Rimal, Joint Registrar(IT)/Chief Protocol Officer.

By Order,

sd/-Registrar General

Memo No. 2896 - 2907 Est HCS

Date: 05/06/2025

Copy to:-

- 1. Mr. Benoy Sharma, Central Project Coordinator;
- 2. Mr. Prosenjit Manna, Additional Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice;
- 3. Mr. Rudra Prasad Rimal, Joint Registrar (IT)/Chief Protocol Officer;
- 4. Additional Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim;
- 5. Deputy Registrar-cum-P.S. to Hon'ble Judge, High Court of Sikkim.
- 6. Registrar, High Court of Sikkim;
- 7. Registrar (Judicial Service), High Court of Sikkim;
- 8. Central Project Coordinator, High Court of Sikkim;
- 9. All Section In-charge, High Court of Sikkim.
- 10. The Accounts Section, High Court of Sikkim,
- 11. File and
- 12. Guard File.

Joint Registrar